

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

13. ORDER DATED 10.8.2001.

Heard Mr. D.P. Dhalsamant, learned counsel for the applicant and Shri J.K. Nayak, learned ASC for the Respondents. It is submitted by learned counsel for the applicant that the applicant does not want to pursue this O.A. as the application has become infructuous. In view of this the O.A. is disposed of for having become infructuous. No costs.

Jounathun
Vice-Chairman
10.8.2001

C. J. S.
Member (Judicial)

Counter not filed
23.8.2000

For and

1
21.8.2000

Bench

CR NO. 5

Counter not filed

Bench

19/8

Counter not filed

Rahy Bench
3-11-2000

Counter not filed

22/11/01

Bench

Counter not filed

23/12/01

Bench

Counter not filed

12/1/01

Bench

Counter not filed

15/1/01

Bench

Counter not filed

3/1/01

Bench